

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2895
TO BE ANSWERED ON 15TH DECEMBER, 2021

CENTRAL GOVERNMENT FOOD SCHEME

†2895. SHRI GAJENDRA SINGH PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the names of the schemes of the Union Government regarding food and food distribution being implemented in the tribal areas;
- (b) whether any new scheme is under consideration at block level regarding food distribution in aspirational districts and if so, the details thereof; and
- (c) whether there is any new scheme regarding food distribution for tribal blocks and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c): The Government is implementing the National Food Security Act, 2013 which is the principal mandate of Department of Food & Public Distribution. About 97-98% of the budgetary allocation of the Department is for release of food subsidy. The remaining budget of the Department (around 2-3%) is allocated towards schemes aimed at strengthening of the Public Distribution System, sugar sector etc.

The Act provides for coverage of upto 75% of rural and upto 50% of urban population (67% of the total population of the country) for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total bottom population. The coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit. There are no specific provisions under the Act for tribals. Further, coverage under the Act is only under two categories - households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households as per criteria evolved by State Governments. 2.5 Crore AAY households, who are poorest of the poor, are already covered under the Act. There is no food scheme specifically for tribal areas.
